

HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

ABSTRACT

PUBLIC SERVICES – A.P.J.M.S – Chief Administrative Officers of District Courts (Category – 1) – Transfers and Postings – Ordered.

ROC.No. 122/2016 - C.1.

Dt.17-02-2016

NOTIFICATION NO. 02/2016. C –1.

The High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 28(3) of the A.P. Judicial Ministerial Service Rules, 2003 and as per the G.O.Ms.No.100 Law (LA & J Home Courts. D) Department, dt.08-08-2013 and all other powers enabling thereto, is pleased to order the following **transfers and postings: -**

I

Smt. T. Asha Jyothi, Paper Promotee from the Unit of the District Judge, Ranga Reddy District, is transferred and posted as Chief Administrative Officer, Special Sessions Court for fast tracking the cases relating to Atrocities against Women, Nalgonda. (Newly Established Court).

Smt. A. Ratna Kumari, Paper Promotee from the Unit of the District Judge, Ranga Reddy District, is transferred and posted as Chief Administrative Officer, Special Sessions Court for Fast Tracking the cases relating to Atrocities against Women, Mahabubnagar (Newly Established Court).

Sri K. Shankaraiah, Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Khammam, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Nalgonda vice Sri K.B.Viswanath transferred.

Sri K.B. Viswanath, Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Nalgonda, is transferred and posted as Chief Administrative Officer, II Additional Special Sessions Court for trial of cases relating to Atrocities against Women, Ranga Reddy District at L.B. Nagar, Hyderabad (Newly Established Court).

Ms. P.Savithri Devi, Paper Promotee from the Unit of the District Judge, Ranga Reddy District, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Nalgonda w.e.f. 01-03-2016 after retirement of Sri K. Shankaraiah.

- i) Smt. T. Asha Jyothi, Smt. A. Ratna Kumari, Sri K. Shankaraiah and Sri K.B. Viswanath, shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges, Ranga Reddy District, Khammam and Nalgonda, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.
- iii) Ms. P.Savithri Devi, shall hand over charge of her post to the Senior Superintendent/immediate junior of her Court on the After Noon of 29-02-2016 and take charge of her new post in her new station on or after 01-03-2016.
- iv) The District Judge, Ranga Reddy District is hereby directed to relieve Ms. P. Savithri Devi on the After Noon of 29-02-2016 to enable her to join in her new post on or after 01-03-2016 and report compliance.

II

Sri Y.Pradeep, Paper Promotee from the Unit of the District Judge, Ranga Reddy District, is transferred and posted as Chief Administrative Officer, Family Court-cum-VII Additional District & Sessions Court, Sangareddy, Medak District vice Sri S. Allauddin transferred.

Sri S. Allauddin, Chief Administrative Officer, Family Court-cum-VII Additional District & Sessions Court, Sangareddy, Medak District, is transferred and posted as Chief Administrative Officer, I Additional Special Sessions Court for trial of cases relating to Atrocities against Women, Ranga Reddy District at L.B.Nagar, Hyderabad (Newly Established Court).

Sri G. Shyam Sunder Rao, Paper Promotee from the Unit of the District Judge, Nalgonda, is transferred and posted as Chief Administrative Officer, Family Court-cum-VI Additional District & Sessions Court, Khammam (Post kept vacant).

Sri S. Murali Mohan Reddy, Paper Promotee from the Unit of the District Judge, Adilabad, is transferred and posted as Chief Administrative Officer, Special Sessions Court (Mahila Court), Adilabad (Newly Established Court).

Sri M. Rajender Kumar, Paper Promotee from the Unit of the District Judge, Nalgonda, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989-cum-VIII Additional District & Sessions Court, Nizamabad (Post kept vacant).

- i) S/Sri Y.Pradeep, S. Allauddin, G. Shyam Sunder Rao, S. Murali Mohan Reddy and M. Rajender Kumar, shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges, Ranga Reddy District, Medak at Sangareddy, Nalgonda and Adilabad, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

III

Smt. Shyamala Manemma, Paper Promotee from the Unit of the District Judge, Nalgonda, is transferred and posted as Chief Administrative Officer, IX Additional District & Sessions Court, Kamareddy, Nizamabad District vice Sri S.V.G.Krishna Murthy transferred.

Sri S.V.G. Krishna Murthy, Chief Administrative Officer, IX Additional District & Sessions Court, Kamareddy, Nizamabad District, is transferred and posted as Chief Administrative Officer, Principal District Court, Nizamabad (Post kept vacant).

Sri T. Durga Prasad, Paper Promotee from the Unit of the Chief Judge, City Civil Court, Hyderabad, is transferred and posted as Chief Administrative Officer, Special Sessions Court for trial of cases under SCs/STs (POA) Act, 1989, Adilabad (Post kept vacant).

Sri P. Sivarama Prasad, Chief Administrative Officer, Principal District Court, Nalgonda, is transferred and posted as Chief Administrative Officer, XIII Additional District & Sessions Court, Ranga Reddy District at L.B. Nagar, Hyderabad (Post kept vacant).

- i) Smt. Shyamala Manemma, Sri S.V.G. Krishna Murthy, Sri T. Durga Prasad and Sri P. Sivarama Prasad, shall handover charge of their posts to the Senior Superintendent / immediate junior of their courts immediately on receipt of these orders and take charge of their new posts.
- ii) The District Judges, Nalgonda, Nizamabad, and the Chief Judge, City Civil Court, Hyderabad, are hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

The Unit Officers concerned are hereby directed not to entertain any application for leave from the individual concerned. The above individuals are also hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are further directed to send the joining reports of the individuals to this Registry.

Note: S/Sri S. Allauddin, K. B. Viswanath, K. Shankaraiah and P. Sivarama Prasad, Chief Administrative Officers, are not entitled to draw T.A. and D.A. etc., since they are transferred at their request.


REGISTRAR (ADMN.) 7/17/2/16

To

1. The **Individuals (Through the concerned Unit Heads).**
2. The District Judges, Nalgonda, Mahabubnagar, Khammam, Medak, Adilabad, Nizamabad and Ranga Reddy District at L.B.Nagar, Hyderabad (State of Telangana).
3. The Chief Judge, City Civil Court, Hyderabad. (State of Telangana)
4. The Judge, Family Court-cum-IV Additional District & Sessions Judge, Adilabad. (State of Telangana).
5. The Judge, Family Court-cum-VII Additional District & Sessions Judge, Sangareddy , Medak District. (State of Telangana).
6. The Judge, Family Court-cum-VI Additional District & Sessions Judge, Khammam. (State of Telangana).
7. The Special Sessions Judge for Fast Tracking the Cases relating to Atrocities against Women, Nalgonda and Mahabubnagar. (State of Telangana).
8. I Additional Special Sessions Judge for trial of cases relating to Atrocities against Women, Ranga Reddy District at L.B. Nagar, Hyderabad. (State of Telangana)
9. II Additional Special Sessions Judge for trial of cases relating to Atrocities against Women, Ranga Reddy District at L.B. Nagar, Hyderabad (State of Telangana)
10. The Special Sessions Judge (Mahila Court), Adilabad.(State of Telangana)
- 11.IX Additional District & Sessions Judge, Kamareddy, Nizamabad District. (State of Telangana)
12. XIII Additional District & Sessions Judge, Ranga Reddy District at L.B. Nagar, Hyderabad.(State of Telangana).
13. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989, Khammam, Nalgonda and Adilabad. (State of Telangana)
14. The Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum-VIII Additional District & Sessions Judge, Nizamabad.(State of Telangana)
15. The Pay and Accounts Officer, Hyderabad. (State of Telangana).
16. The District Treasury Officers, Ranga Reddy District, Nalgonda, Mahabubnagar, Khammam, Medak, Adilabad and Nizamabad (State of Telangana).
17. The Sub Treasury Officer, Kamareddy, Nizamabad District (State of Telangana.).
- 18.The Central Project Coordinator, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, with a request to direct the concerned to upload the Notification in the High Court's Website.

<http://hc.tap.nic.in>

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